INDEPENDENCE DAY-2024

It is pleasure to extend warmest wishes to all the Ld. Judicial Officers and staff officials posted at Tis Hazari Court Complex, on the occasion of our nation's 77th anniversary of independence.

On the occasion of the Independence Day, a Flag Hoisting Ceremony will be held on Thursday, the 15th August, 2024 at 08:45 A.M., outside the Central Hall of Tis Hazari Court Complex.

The programme shall be as follows:-

08:30 A.M. -

Invitees to assemble near the flag post outside the Central Hall of Tis Hazari

Court Complex.

08:45 A.M. -

Flag Holsting by the Ld. Principal District & Sessions Judge (HQs.) and

Ld. Principal District & Sessions Judge (West), which shall follow rendition of

National Anthem.

Flag Hoisting Ceremony will be followed by refreshments.

All the Ld. Judicial Officers and staff officials of Central & West District are requested to attend the Independence Day Flag Hoisting Ceremony on the above said date and time.

(TAPASYA AGARWAL) ADMINISTRATIVE CIVIL JUDGE (WEST)

DELHI

MEDHA ARYA) ADMINISTRATIVE CIVIL JUDGE (CENTRAL) DELHI

/ACJ(Central & West)/2024

Dated, Delhi the

Copy forwarded for information and necessary action to:-

The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.

PS to the Ld. Principal District & Sessions Judge (HQs.), Tis Hazari Courts, Delhi. PS to the Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi. 3.

All the Ld. Judicial Officers posted at Central & West District, Tis Hazari Courts, Delhi & on 4. Deputation/Diverted Capacity with the request to bring this circular to the notice of the officials under their control.

The Ld. Judge In-charge, Mediation Centre, Tis Hazari Courts, Delhi. 5.

The Secretary, DLSA, Central and West District, Tis Hazari Courts, Delhi. 6.

The Hony, President/Secretary & all Executive Committee of Delhi Bar Association, Tis 7. Hazari Courts, Delhi is requested to attend the Flag Holsting Ceremony at aforesaid date, time and venue.

All the Sr. A.O.(J)/Branch Incharges, Central & West District, Tis Hazari Court Complex, 8. Delhi with the request to bring this circular to the notice of the officials under their control.

The Branch Incharge, Care Taking Branch (Central), Delhi with the request to make 9. necessary arrangements

The R & I Branch for poloading on LAYERS & Centralized website 10.

ADMINISTRATIVE CIVIL JUDGE (WEST) DELHI

ADMINISTR **QIVIL JUDGE (CENTRAL)**